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19.03.2019

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.64/B B/2019	For admission	Sec 7 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	-

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV  
(8050162057)  
Maya Gupta

Applicant

Mukesh Yadav

ADVOCATE FOR RESPONDENT/s:

(1838777116)

Applicant

Maya Gupta

**ORDER**

Heard Shri Mukesh Yadav, along with Ms. Maya Gupta, learned Counsel for Petitioner. Issue notice, Registry is directed to prepare notice and the learned counsel for Petitioner is permitted to take notice in person from the registry and to serve it personally to all Creditors and Bankers, who have lended money more than 2 Lakhs and to file proof of service well before the next date of hearing. Post the case on **22.04.2019**

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan  
**Verified**  
  
**Court Officer**